

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. IA 2284/2022-19(2) IA 1497/2022-12A IA 3073/2022-12A In
C.P. (IB)/4201(MB)2019

CORAM:

SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2022**

NAME OF THE PARTIES: - IA 2284/2022
Sudha Bhushan
V/s
Manoj Shivajirao Desai
IA 1497/2022
Manoj Desai
V/s
Sudha Bhushan
IA 3073/2022
Sudha Bhushan
IN THE MATTER OF
Shree Chemicals
V/s
Bionext Pharma Pvt Ltd

APPEARANCES: -

FOR THE APPLICANT : Absent
FOR THE RESPONDENT : Adv. Manoj Mishra

Section: U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **04.01.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Manish Tiwari

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)